

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4663
ANSWERED ON:23.04.2010
DISPLACEMENT OF TRIBALS
Laguri Shri Yashbant Narayan Singh

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether tribal communities have been displaced from their traditional habities on a large scale in the country;
- (b) if so, the details thereof, State-wise;
- (c) the action being taken by the Government to stop this trend;
- (d) the steps being taken by Government to rehabilitate the displaced tribals; and
- (e) the details of inter-Ministerial coordination so far done in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

- (a) to (c): Displacement of Scheduled Tribe communities from their traditional habitats may be on account of acquisition of their lands by State Governments/Union Territory Administrations for various development projects. The Ministry of Tribal Affairs does not maintain data on such displacements.
- (d) : Rehabilitation of displaced persons is taken up as per the rehabilitation policy of respective States or the National Rehabilitation and Resettlement Policy 2007.
- (e) : The Ministry of Tribal Affairs participates in consultations with the Ministry of Water Resources only for referred irrigation/flood control projects.